

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/89/2020

Date : 26.11.2020

Following Judicial officers are hereby appointed/posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties till further orders :-

S. No.	Name of the officers with present post whom is to be given additional appointment of vacant court in addition to his/her own duties. SARVA SHRI/MS./DR./SMT.:	Name of Vacant Court(s)/Newly created Courts
1	2	3
	ALWER JUDGESHIP	
1.	PAWAN KUMAR JEENWAL ADDL.SR.CJ-CUM-ACJM NO.1, ALWAR	ADDL. SR.CJ-CUM-ACJM NO.4, ALWAR
2.	AKHILESH KALYAN SR.CJ-CUM-CJM, ALWAR	ADDL. SR.CJ-CUM-ACJM NO.5, ALWAR
3.	KABITA SHARMA CJ & JM, BANSOOR (ALWAR)	SR.CJ-CUM-ACJM, BANSOOR (ALWAR)
4.	SHIVDAN CHOUDHARY CJ & JM, RAJGARH (ALWAR)	CJ & JM, RAINI (ALWAR)
5.	TEENA SHARMA NYAYADHIKARI, GRAM NYAYALAYA, NEEMRANA (ALWAR)	CJ & JM, NEEMRANA (ALWAR)
	BARAN JUDGESHIP	
6.	SHWETA GUPTA ADJ, CHHABRA (BARAN)	ADJ, ATRU (BARAN)
	BHILWARA JUDGESHIP	
7.	KIRAN KUMAR CHOUHAN SR.CJ-CUM-ACJM, GANGAPUR (BHILWARA)	SR.CJ-CUM-ACJM, RAIPUR (BHILWARA)
	BIKANER JUDGESHIP	
8.	SONIYA ACJ & JM NO. 3, BIKANER	CJ & JM, CHHATTARGARH (BIKANER)
	DAUSA JUDGESHIP	
9.	SHANKER LAL MARU ADJ NO.2, BANDIKUI	ADJ, SIKRAI (DAUSA)
	GANGANAGAR JUDGESHIP	
10.	AMIT KUMAR KARWASRA JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.1, GANGANAGAR	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.2 GANGANAGAR
	JAIPUR METROPOLITAN-I JUDGESHIP	
11.	PRASHANT AGARWAL ADJ NO.10 JAIPUR METROPOLITAN-I (HQ. AT SANGANER)	ADJ NO.11, JAIPUR METROPOLITAN-I (HQ AT SANGANER)
12.	CHANDRA SHEKHAR PAREEK ACJ & MM NO.19, JAIPUR METROPOLITAN-I (HQ. AT CHAKSU)	ADDL. SR.CJ -CUM-ACMM NO.15, JAIPUR METROPOLITAN, JAIPUR-I (HQ AT CHAKSU)
13.	MAHENDRA PRATAP BHATI ADDL.SR. CJ-CUM-ACMM NO.1, JAIPUR METROPOLITAN-I	ADDL. SR.CJ -CUM-ACMM NO.16, JAIPUR METROPOLITAN, JAIPUR-I
14.	VINOD KUMAR GUPTA-II ADDL. SR.CJ-CUM-ACMM NO.13, JAIPUR METROPOLITAN-I (HQ. AT SANGANER)	ADDL. SR.CJ -CUM-ACMM NO.17, JAIPUR METROPOLITAN, JAIPUR-I (HQ AT SANGANER)
15.	JYOTI SINGH MEENA ADDL.SR.CJ-CUM-ACMM NO.14, JAIPUR METROPOLITAN-I (HQ. AT SANGANER)	ADDL. SR.CJ -CUM-ACMM NO.18, JAIPUR METROPOLITAN, JAIPUR-I (HQ AT SANGANER)
16.	GRISHMA SHARMA ADDL. SR. CJ-CUM-ACMM NO.5, JAIPUR METROPOLITAN-I	ADDL. SR.CJ -CUM-ACMM NO.19, JAIPUR METROPOLITAN, JAIPUR-I
17.	PAYAL AGARWAL ACJ & MM NO.3, JAIPUR METROPOLITAN-I	ADDL. CJ & MM NO. 20, JAIPUR METROPOLITAN-I

Contd....2

S. No.	Name of the officers with present post whom is to be given additional appointment of vacant court in addition to his/her own duties. SARVA SHRI/MS./DR./SMT.:	Name of Vacant Court(s)/Newly created Courts
18.	PREKSHA JHUNJHUNWALA ACJ & MM NO.5, JAIPUR METROPOLITAN-I	ADDL. CJ & MM NO.21, JAIPUR METROPOLITAN-I
19.	RITIKA KAPUR ACJ & MM NO.17, JAIPUR METROPOLITAN-I (HQ. AT SANGANER)	ADDL. CJ & MM NO.22, JAIPUR METROPOLITAN-I (HQ. AT SANGANER)
20.	ROMA BHATIA ACJ & MM NO.18, JAIPUR METROPOLITAN-I (HQ. AT SANGANER)	ADDL. CJ & MM NO.23, JAIPUR METROPOLITAN-I (HQ. AT SANGANER)
21.	MAMTA VERMA ACJ & MM NO.7, JAIPUR METROPOLITAN-I	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 14, JAIPUR METROPOLITAN-I
22.	SALONI SAXENA ACJ & MM NO.8, JAIPUR METROPOLITAN-I	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 15, JAIPUR METROPOLITAN-I
23.	ANJANA AGARWAL ACJ & MM NO.9, JAIPUR METROPOLITAN-I	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 16, JAIPUR METROPOLITAN-I
JAIPUR METROPOLITAN-II JUDGESHIP		
24.	SUMAN MEENA-I ACJ & MM NO.5, JAIPUR METROPOLITAN-II	ADDL. CJ & MM NO.19, JAIPUR METROPOLITAN-II
25.	SANTOSH MINA ACJ & MM NO.11, JAIPUR METROPOLITAN-II	ADDL. CJ & MM NO.20, JAIPUR METROPOLITAN-II
26.	VIJAY TAK ACJ & MM NO.9, JAIPUR METROPOLITAN-II	ADDL. CJ & MM NO.21, JAIPUR METROPOLITAN-II
27.	SWATI BHAGWATI CJ & MM (WEST), JAIPUR METROPOLITAN-II	ADDL. CJ & MM NO.22, JAIPUR METROPOLITAN-II
28.	MONIKA CHOUDHARY ACJ & MM NO.6, JAIPUR METROPOLITAN-II	ADDL. CJ & MM NO.23, JAIPUR METROPOLITAN-II
29.	SUMAN MEENA-I ACJ & MM NO.5, JAIPUR METROPOLITAN-II	ADDL. CJ & MM NO.24, JAIPUR METROPOLITAN-II
30.	ARVIND KUMAR ACJ & MM(NORTH), JAIPUR METROPOLITAN-II	ADDL. CJ & MM NO.25, JAIPUR METROPOLITAN-II
31.	SEEMA HUDDA ACJ & MM NO.17, JAIPUR METROPOLITAN-II (HQ AT CHOMU)	ADDL. CJ & MM NO.26, JAIPUR METROPOLITAN-II (HQ AT CHOMU)
32.	SARITA MEENA ADDL. SR. CJ-CUM- ACMM NO.10, JAIPUR METROPOLITAN-II (HQ.AT CHOMU)	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 16, JAIPUR METROPOLITAN -II (HQ. AT CHOMU)
33.	RAJNI MEENA SPL.MM (NI ACT CASES) COURT NO.1, JAIPUR METROPOLITAN-II	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 17, JAIPUR METROPOLITAN -II
34.	NAVEEN RATNU SPL.MM (N.I.ACT CASES) COURT NO.2, JAIPUR METROPOLITAN-II	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 18, JAIPUR METROPOLITAN -II
35.	AJAYDEEP SINGH SPL. MM(N.I. ACT CASES) COURT NO.3, JAIPUR METROPOLITAN-II	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 19, JAIPUR METROPOLITAN -II
36.	SAKSHI CHOUDHARY SPL.MM (NI ACT CASES) COURT NO.4, JAIPUR METROPOLITAN-II	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 20, JAIPUR METROPOLITAN -II
37.	SABA PARVEEN KAGHZI SPL. MM(N.I. ACT CASES) COURT NO. 5, JAIPUR METROPOLITAN-II	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 21, JAIPUR METROPOLITAN -II
38.	SANGEETA SPL. MM(N.I. ACT CASES) COURT NO. 6, JAIPUR METROPOLITAN-II	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 22, JAIPUR METROPOLITAN -II
JAIPUR DISTRICT JUDGESHIP		
39.	AJAY KUMAR SHARMA-III CJ & JM, PHAGI (JAIPUR DISTRICT)	SR. CJ-CUM-ACJM, PHAGI (JAIPUR DISTRICT)
40.	MUKESH KUMAR SONI SR. CJ-CUM-ACJM, DUDU (JAIPUR DISTRICT)	CJ & JM, DUDU (JAIPUR DISTRICT)
JALORE JUDGESHIP		
41.	MANISH KUMAR VAISHNAVA ADJ, BHINMAL (JALORE)	ADJ, SANCHORE (JALORE)

S. No.	Name of the officers with present post whom is to be given additional appointment of vacant court in addition to his/her own duties. SARVA SHRI/MS./DR./SMT.:	Name of Vacant Court(s)/Newly created Courts
	JODHPUR METROPOLITAN JUDGESHIP	
42.	YUVRAJ SINGH ADDL.SR.CJ-CUM-ACMM NO.1, JODHPUR METROPOLITAN, JODHPUR	ADDL.SR.CIVIL JUDGE-CUM-ACMM NO.7, JODHPUR METROPOLITAN, JODHPUR
43.	PARVEZ AHMED ADDL. SR.CJ-CUM-ACMM NO.4, JODHPUR METROPOLITAN	ADDL.SR.CIVIL JUDGE-CUM-ACMM NO.8, JODHPUR METROPOLITAN, JODHPUR
	JODHPUR DISTRICT JUDGESHIP	
44.	BRIJESH PANWAR ADJ, JODHPUR DISTRICT, JODHPUR	ADJ, BILARA (JODHPUR DISTRICT)
	KARALI JUDGESHIP	
45.	SWATI PAREWA SR.CJ-CUM-ACJM, HINDAUN CITY (KARALI)	SR.CJ-CUM-ACJM, TODABHIM (KARALI)
	MERTA JUDGESHIP	
46.	PURVA CHATURVEDI SR.CJ-CUM-ACJM, MAKRANA (MERTA)	SR.CJ-CUM-ACJM, NAWA(MERTA)
	PALI JUDGESHIP	
47.	SEEMA MEWARA ADJ, BALI (PALI)	ADJ, DESURI (PALI)
	RAJSAMAND JUDGESHIP	
48.	BRIJPAL DAN CHARAN CJ & JM, NATHDWARA (RAJSAMAND)	ACJ & JM, NATHDWARA (RAJSAMAND)
	SIKAR JUDGESHIP	
49.	BHAWNA BHARGAVA ADDL.SR.CJ-CUM-ACJM NO.2, SRIMADHOPUR (SIKAR)	CJ & JM, KHANDELA (SIKAR)
	SIROHI JUDGESHIP	
50.	DALPAT SINGH RAJPUROHIT ADJ NO.1, ABU ROAD (SIROHI)	ADJ, PINDWARA (SIROHI)

NOTE :-

1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case, shall be decided on priority basis.

BY ORDER,


REGISTRAR (ADMN.)

No.Estt.b2(v)1/WA/2020/4500

Date : 26.11.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell/RJS Leave/
Jr.Actt./Building Cell


REGISTRAR (ADMN.)